

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHBAD BENCH : ALLAHABAD**

Original Application No.1319 of 2006

Allahabad, this the 13th day of May, 2009.

Hon'ble Mr. A.K. Gaur, Member-J
Hon'ble Mr. S.N. Shukla, Member-A

Swarn Jeet Singh, aged about 55 years, Son of Shri Ratan Singh, resident of Masiha Ganj, Jhansi.

..Applicant.

By Advocate : Shri R.K. Nigam

Versus

1. Union of India, through General Manager, North Central Railway, Allahabad.
2. Divisional Railway Manager, North Central Railway, Jhansi.

...Respondents

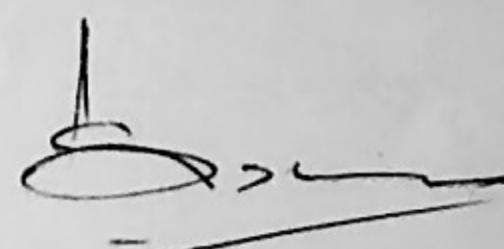
By Advocate : Shri A. Tripathi

ORDER

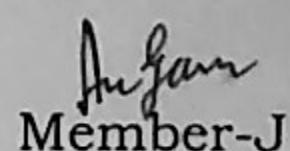
By Hon'ble Mr. A.K. Gaur, Member-J :

Learned counsel for the applicant fairly submitted that the representation of the applicant has been forwarded to the General Manager for reconsideration.

2. Having heard the parties counsel, we are satisfied that the ends of justice would be better served, if a direction is given to the General Manager to decide the pending representations dated 10.4.2006 and 7.9.2006 of the applicant by a reasoned and speaking order, taking into account the Railway Board letter No. R.R.B. No.93/2005, within a period of three months from the date of receipt of copy of this order. The speaking order may be communicated to the applicant accordingly.
3. With the above direction, the OA is disposed of. No order as to costs.



Member-A



Member-J

RKM/